

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 435 OF 2016 IN
DFR NO. 2354 OF 2016**

Dated: 3rd August, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

M/s HEG Ltd.

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr.**

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Deepak Biswas
Mr. Arjun Minocha

Counsel for the Respondent (s)

:

Ms. Ranjitha Ramachandran

ORDER

**IA NO. 435 OF 2016
(*Appl. for condonation of delay*)**

Issue notice. Ms. Ranjitha Ramachandran takes notice on behalf of Respondent Nos. 2 & 3. Notice be issued to the other Respondents returnable on 04.08.2016. Dasti, in addition, is permitted.

List the matter on **04.08.2016**.

**(I. J Kapoor)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**